

**Financial help demanded by Colleges  
in Rural Areas of West Bengal**

4371. SHRI SUBODH HANSDA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether most of the colleges in rural areas in West Bengal are facing financial difficulty, particularly in meeting the recurring expenditure.

(b) whether the colleges have represented to Government for financial aid; and

(c) if so, whether any aid has been given on the basis of their representations?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) No report to this effect has been received by Government of India.

(b) and (c) . No such representation has been received by the Government of India or the University Grants Commission. The Government of West Bengal has, however, appointed a Committee for going into financial, administrative and other aspects of non-Government affiliated colleges (excluding sponsored colleges) in the State under the Chairmanship of Vice-Chancellor, Calcutta University.

**Notification regarding Dual Charge given  
to Col. P. Dayal**

4372. SHRI SAT PAL KAPUR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the notification issued by his Ministry giving dual charge to Col. P. Dayal as Director General, National Fitness Corps and as Programme adviser, National Service Scheme, was challenged ; and

(b) if so, the action his Ministry proposes to take in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY):

(a) and (b). A notification was issued on 21st October, 1970 appointing Col. P. Dayal as Programme Adviser, National Service Scheme w.e.f. 1-7-70 and stating that he will also hold charge of the duties of the post of Director General, National Fitness Corps, without extra remuneration. Some representations have been received challenging this appointment with retrospective effect and claiming that while holding current charges of post of D.G., NFC Col. P. Dayal could not exercise any administrative or financial powers derived from any statutory rule. The extent of administrative and financial powers exercisable by him while holding additional current charge of post of D G, NFC, is being got clarified in consultation with the Ministry of Law and, if necessary with the Ministry of Finance and Department of Personnel. In the event of his not being authorised to exercise such powers under the present arrangement, alternative arrangements will be made.

**Demonetisation of Currency by Pakistan**

4373. SHRI SAMAR GUHA :  
SHRI BISHWANATH JHUN-  
JHUNWALA :

Will the Minister of FINANCE be pleased to State :

(a) the impact of the move undertaken by the Pakistan Government to demonetise currency notes of Rs. 500 and Rs. 100, on Indian currency; and

(b) whether such move is likely to affect the currencies in possession of Bangla Desh refugees in India ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) Pakistan's decision to demonetise Rs. 500 and Rs. 100 currency notes will have no impact whatsoever on the Indian currency.

(b) It will affect those of the Bangla Desh refugees who happen to hold Pakistan currency notes of these denominations.